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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH : GUWAHATI

ORIGINAL APPLN.NO.	202	OF 1995
TRANSFER APPLN.NO.		OF 1995
CONT EMPT APPLN.NO.		OF 1995 (IN NO.)
REVIEW APPLN.NO.		OF 1995 (IN NO.)
MISC.PETITION NO.		OF 1995 (IN NO.)

.....P. Chakravarthy. com APPLICANT(S)

-vs-

.....M. O. I. T. O. M. RESPONDENT(S)

For the Applicant(s)	... Mr. A. Deb Roy
	Mr. A. Verma
	Mr.
	Mr.
For the Respondent(s)	Mr. B.K. Sharma

P. J. ...advocates.....

OFFICE NOTE	DATE	ORDER
	18.9.95	Mr. A. Deb Roy for the applicant. Mr. B.K. Sharma for the respondents.
This application is in form and within time. C. F. of Rs. 50/- deposited vide IPO/BD No. 327371 Dated 18.9.95		Mr. B.K. Sharma desires to take instructions. Prima facie unless the respondents explain all the circumstances relating to the previous order there appears cause to consider interim relief. Adjourned to 20.9.95 to enable the respondents to offer their say.
<i>Abhishek 18/9/95 Regd. No. 10 P.D.</i>		<i>60 Member</i>
	trd	
	20.9.95	Mr A. Deb Roy for the applicants. Mr B.K. Sharma for the respondents.
<i>11.12.95 copy of Indg. Order dtd. 20.9.95 issued to the counsel of the parties vide D/No. 5297-98 Dtd. 15.12.95.</i>		By consent case is taken up for final hearing. Arguments of both the counsel heard and concluded. Judgment delivered in open Court. The application is rejected. No order as to costs.
		<i>60 Member</i>

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QA/TA/CP/RA/MP No. of 19

OFFICE NOTE	DATE	ORDER

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :::: GUWAHATI-5.

C.A. NO. 202 of 1995.
X XXXXXX

DATE OF DECISION 20.9.1995.

Sri B.Chakraborty & 8 others.

(PETITIONER(S))

Shri A.Deb Roy.

ADVOCATE FOR THE
PETITIONER (S)

VERSUS

Union of India & Ors.

RESPONDENT (S)

Shri B.K.Sharma.

ADVOCATE FOR THE
RESPONDENT (S)

THE HON'BLE JUSTICE SHRI B.M.G.CHAUDHARI, VICE-CHAIRMAN.
THE HON'BLE SHRI G.L.SANGLYINE, MEMBER (ADMN.)

1. Whether Reporters of local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether the Judgment is to be circulated to the other Benches ?

YES

NO

Judgment delivered by Hon'ble Vice-Chairman.

B.M.G.Chaudhary

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 202 of 1995.

Date of Order : This the 20th Day of September, 1995.

Justice Shri M.G.Chaudhari, Vice-Chairman.

Shri G.L.Sanglyine, Member (Administrative).

1. Sri Barun Chakraborty,
2. Sri Parimal Chandra Sarkar,
3. Sri Utpal Kanti Bose,
4. Sri Bhanulal Debnath,
5. Sri Dilip Kumar Mazumdar,
6. Sri Biswanath Mazumder,
7. Sri Bhola Prasad Kanu,
8. Sri Phani Bhusan Dey &
9. Sri Keshab Chandra Dey

... . Applicants

All the applicants are Substitute Porters in Traffic Department. No.1 to 5 and 7 to 9 are working under the Area Officer, N.F.Railway, Guwahati and No.6 is working under Station Superintendent Lumding, P.O. Lumding

By Advocate Shri A. Deb Roy.

- Versus -

1. Union of India
Through the General Manager,
N.F.Railway, Maligaon, Guwahati-11.
2. Divisional Railway Manager, (P)
N.F.Railway, Lumding, P.O.Lumding. . . . Respondents.

By Advocate Shri B.K.Sharma.

ORDER

CHAUDHARI J.(V.C)

Heard both the sides.

We directed by our order dated 15.12.94 in O.A.No. 22/93 that the respondents should consider conferring temporary status upon the applicants and to give them opportunity of being screened for empanelment for regular appointment against vacancies as may arise from time to time. Now by Annexure-5 dated 11.9.95 the respondents have called 53 Traffic Substitute Porters for screening test to be held tomorrow i.e. 21.9.95. By this O.A. the applicants seek a direction to the respondents

contd. 2...

to allow them to appear at the aforesaid screening test and thereafter give them regular posting in order of inter-se-seniority.

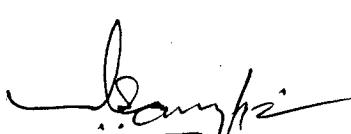
2. Annexure-5 clearly states that those Traffic Substitute Porters who were engaged prior to 1.1.1981 and have been granted temporary status under the order dated 22.12.1992 Annexure-2 have been called for the test. Annexure-2 shows that temporary status was granted to 54 persons now included in Annexure-5 except one on the footing that they were engaged prior to 1.1.1981 and had completed 120 days work. The screening test therefore is clearly ~~is~~ being held for that class of workers who were engaged prior to 1.1.1981 and have otherwise become eligible to get the temporary status.

3. Admittedly as stated in page 4 of the O.A. all the applicants have been engaged after 1.1.1981 and they ~~have would~~ ^{be} ~~considered for grant of~~ also entitled to be ~~granted~~ temporary status. They cannot therefore be affected by the screening test which is being held nor are eligible to be allowed to appear at that screening test.

4. The learned counsel for the applicants now contends that possibly some of the candidates mentioned in Annexure-5 were not factually engaged prior to 1.1.1981. This contention is not raised in the O.A. and therefore we cannot go into that question on assumption or hypothetic argument. Lastly, in so far as the compliance with the directions in the earlier O.A. is concerned that stands on different footing and the respondents are bound to comply with those directions within the ambit of those directions. Apparently it does not appear that the respondents have taken any steps in the light of those directions so far. The proper course for the applicants would be to seek directions by appropriate application in the said O.A. i.e. O.A.22/93. That will afford an opportunity

to the respondents to explain the position as regards compliance with the directions given in that O.A. If it would be found that the applicants had a right to be screened alongwith the candidates in Annexure-5 it will be open to seek fresh ^{their} screening and consequential reliefs notwithstanding the respondents might take steps to regularise the candidates mentioned in Annexure-5. With the remedy being open to the applicants to be adopted in O.A.22/93 and as the screening is taking place with regard to such category of persons in which category the applicants do not fall, we find no cause disclosed for consideration in the O.A. Any dispute as regards seniority of the applicants vis-a-vis the candidates in Annexure-5 can arise only after the applicants get temporary status and become eligible for regularisation in pursuance of order in O.A.22/93. Such a question does not arise in this application.

5. Consequently without prejudice to the right of the applicants to seek directions if so advised for compliance of the order in O.A.22/93 in accordance with the rules and subject to the observations made herein above about the position of applicants vis-a-vis the persons in Annexure-5 as no cause of action is disclosed the application is ~~summarily~~ rejected. There will be no order as to costs.


(G.L.SANGLYINE)

MEMBER (A)


(M.G.CHAUDHARI)
VICE-CHAIRMAN

OA 22 of 1993

Central Administrative Tribunal
Guwahati Bench

537 18 SEP 1995
Guwahati Bench
Assam 18.9.95

DISTRICT: KAMRUP

8
A. Verma,
Advocate for the applicants
18.9.95

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

An application under section 19 of the Administrative
Tribunal Act. 1985.

O.A. 202 of 1995

Sri Barun Chakraborty and others.

-Versus-

The Union of India and others.

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Contd. 2.....

DETAIL OF APPLICATION

1. PARTICULAR OF APPLICANTS :-

1. Sri Barun Chakraborty.
S/O Sri Nani Gopal Chakraborty.
2. Sri Parimal Chandra Sarkar.
S/O Sri Suresh Chandra Sarkar.
3. Sri Utpal Kanti Bose.
S/O Late Niranjan Bose
4. Sri Bhanulal Debnath.
S/O Late Gagan Chandra Debnath
5. Sri Dilip Kumar Mazumder.
S/O Late Kartik Chandra Mazumder.
6. Sri Biswanath Mazumder.
S/O Late Birendra Kumar Mazumder.
7. Sri Bhola Prasad Kanu.
S/O Late Sitaram Kanu.
8. Sri Phani Bhusan Dey.
S/O Late Iswar Chandra Dey.
9. Sri Keshab Chandra Dey.
S/O Late Prafulla Kumar Dey.

All are ~~situate~~ substitute porters in traffic department
No. 1 to 5 and 7 to 9 are working under the ~~Area~~ Officer
N.F.Railway Guwahati and No.6 is working under station
superintendent Lumding P.O. Lumding.

2. PARTICULAR OF RESPONDENTS :-

1. Union of India.
Through the General Manager,
N.F.Railway, Maligaon, Guwahati - 11.
2. Divisional Railway Manager (p)
N.F.Railway Lumding. P.O. Lumding.

3. PARTICULARS OF ORDER AGAINST WHICH APPLICATION IS MADE :-

Office order No.E/227/1/IM/Tfc/Subs/Pt.III dtd.
11-9-95 issued by the respondent no.2 on the subject screening-test of substitute porters of L.M.G. Division.

4. JURISDICTION OF THE TRIBUNAL :-

The applicants declare that the subject matters of the order against which they want redressal is with in the Jurisdiction of this Tribunal.

5. LIMITATION :-

The applicants further declare that the application is within the limitation in section 21 of the Administrative Tribunal Act 1985.

6. FACTS OF THE CASE :-

6.(i) That the applicants are citizens of India and permanent residents of Guwahati in the State of Assam.

6.(ii) That the applicants ~~were engaged in the Railways~~ are all substitute porters in the Traffic Department, No. 1 to 5 and 7 to 9 are working under the Area Officer N.F.Railway, Guwahati, and No.6 is working under the Station Superintendent, Lumding. They are working as substitute Railway Employees continuously since 1981 or 1982.

The particular of order of appointment as substitute and date of Joining are as follows :-

Sl.No. Names of substitute porters. order No. date of Joining

1. Sri Barun Chakraborty.	EM/12/80/28 Dt. 26-12-80	19-1-81
2. Sri Parimal Ch. Sarkar.	EM/7/81/64 Dt. 19-7-81	29-8-81,
3. Sri Utpal Kanti Bose.	EM/3/81/91 Dt. 31-3-81	28-4-81
4. Sri Bhanulal Debnath.	EM/8/80/263 dt. 25-5----- Dt. 3-8-80	7-3-82.
5. Sri Dilip Kr. Mazumder.	EM/5/80/242 dt. 25-5-80	14-12-81.
6. Sri Biswanath Mazumder.	EM/2/81/63 dt. 21-3-81	28-1-81.
7. Sri Bhola Pd. Kanu.	EM/7/81/36 dt. 21-2-81.	25-4-82
8. Sri Phani Bhusan Dey.	EM/2/81/36 dt. 21-2-81.	7-5-81.
9. Sri Keshab Ch. Dey.	EM/5/81/71 Dt. 24-5-81.	11-6-81.

6(iii) That the applicants having completed a continuous period of 120 working days long back, are entitled to get temporary status and consequential benefit of temporary Railway Employee and also entitled to get regularisation after ~~see~~ screening as per their inter-se seniority.

6(iv) That the last seniority list of the casual and substitute workers was published from the office of the respondent No.2 in 1987, vide memo no. E/227/Subs/81(T) dtd. 11-2-87. The said list was prepared in order of seniority of the date of joining and it was mentioned therein that the criteria for seniority was total No. of working days ~~where-total-net~~ ^{where total no. of working days} is same date of birth would be taken as criteria for the purpose of seniority of the candidates and that they will be called for screening test from the above list on seniority basis as per requirement.

The total No. of candidates in the seniority list of 1987 is 124 and applicants name occurs in serial Nos. 79, 90, 91, 108, 122, 11, 88, 87 and 89 respectively. Be it stated here that the seniority list of 1987 was prepared in cancellation of the earlier seniority list of 1985 and thereafter no other seniority list has been published and seniority list of 1987 has not been exhausted till now.

A copy of the seniority list dated 11-2-87 is filed hereto and marked as annexure A - 1.

6(V) That out of the seniority list of 1987 the candidates named in Sl.No. 1 to 77 had already been absorbed as regular employee after their screening test, but most of the candidates from serial no. 78 to 124 which include applicants also were not absorbed till now nor the applicants were given temporary status as yet.

6(VI) That the applicant although were working as substitute porter in the ~~Traffic~~ Traffic Department they were given temporary appointment for some time in electrical department, initially for four months from 28-12-87 and thereafter it was extended for another six months vide DRM/LMG's letter No. E/227/1/LM / Tfc/Subs dtd. 28-12-87 and Letter 20. E/227/1/LM Tfc/Subs/87 dtd. 28-12-87. The applicant no. 1, 2, 3, 7, 8, 9 were covered by that order and the applicant no. 4, 5, and 6 were appointed by another order under EF(P) L.M.G.

The applicants were withdrawn from the Electrical Department Vide. DRM(P)/LUMDING's/ letter No. E/227/1/LM/Tfc/Subs dtd. 30-9-88 and then re-engaged as substitute porters in Traffic Department under A.O./GHY vide DRM(P) letter No.

I/Misc LM(Subs)dtd. 17-10-88. The applicant Biswanath Mazumder was re-engaged under station supdt./Lumding.

6(VII) That the respondent no.2 without following the seniority list of 1987 granted temporary status to 54 persons allegedly substitute porters of Lumding Division under Memo No. E IV/Gr.II/EI(TS) dtd. 22-12-92. In the said order 19 candidates who were junior to the applicants in total working days were taken from the seniority list of 1987 and all other names were outside the list.

A copy of the Memo.No.E/IV/Gr.II/ET(TS) dated 22-12-92 is filed hereto and marked as Annexure2.

6(VIII) That the applicants being aggrieved approached this Hon'ble Tribunal by filing application being O.A.No. 22 of 1993 praying for a direction to the respondent no.2 for granting temporary status with consequential benefits and for maintaining ~~inter-alia~~ inter-se seniority of the applicant as per seniority list of 1987 for the purpose of screening and regular employment as Gr-IV staff.

6(IX) That the Hon'ble Tribunal by order dtd. 10-2-93 admitted the said application and on service of notice, the respondent caused their appearance before the tribunal and contested the case.

6(X) That during pendency of the O.A.22 of 1993 the respondent no.2 by notification dtd. 16-3-94 published ~~porters~~

a new list of 45 no. of substitute porters of Traffic Deptt. who are purportedly eligible to appear in the screening test to be held on 25-3-94 at 10 A.M. in the chamber of A.P.O./P.C. In the said list also applicants name didnot appear and out of the 45 candidates in the new list only 13 names were from the seniority list of 1987, most of whom were juniors to applicants and rest 32 were from outside the list and all were junior to the applicants.

6(XI) That the applicants on getting information about the said notification filed a miscellaneous application in O.A. 23/93 for directing the respondents to allow the applicant to appear in the screening test of 24 25-3-94 and to maintain seniority for absorption/ posting of the applicant as per seniority list of 1987.

The Hon'ble Tribunal by order dated 24-3-94 direct-
ed the respondents to allow these applicants to appear in the screening test to be held on 25-3-94, and further directed t
that the pendency of O.A. 22/93 should not be above for the respondents to consider regular appointments of the applicants if they succeed in the screening test and are found suitable.

A copy of the order dtd. 24-3-94 passed in O.A. 22/
93 is filed hereto and marked as Annexure '3'.

6(xii) That the applicants accordingly appeared before the screening committee on 25-3-94 and submitted a certified copy of the order dtd. 24-3-94 passed by this Hon'ble Tribunal. The authority on perusal of the order suspended the screening test for indefinite period by notification no. E/227/1/LM/TFC/

Substitute/Pt-I dtd. 25-3-94. to that effect and thereafter no screening test was held nor any communication was made to the applicants from the office of the respondents to that effect.

A copy of the notification dated 25-3-94 is filed hereto and marked as annexure - 4.

6(XIII) That O.A. No. 22/93 has been finally disposed of and this Hon'ble Tribunal by the judgment and order dtd. 15-12-94 inter-alia held that having regard to para 4.2 in the Master circular issued by the Railways on 31-8-92 the substitutes are allowed all rights and privileges as are admissible to temporary Railway Employees on completion of 4- Months of continuous service, there cannot be any doubt that the applicants are being engaged ever since 1981 even though in different spells that it would be unfair to leave out the applicants who are included in the seniority list published firstly on 17-4-85 and thereafter on 11-2-87.

The Hon'ble Tribunal also directed the respondents to earnestly and sympathetically consider the following aspects in regard to the applicants.

(i) Conferring upon them temporary status within the ambit of para 4.4 of the Master Circular dated 31-8-92 and to confer them the attendant benefits if they are granted temporary status.

(ii) Giving opportunity to the applicants for being screened for empanelment for regular appointment against vacancies as may arise from time to time if necessary seeking special approval of the General Manager to regularise their

thair appointment and to include them in the relevant scheme if necessary by relaxing the cut off date.

6(XIV) That the applicants thereafter approached the concerned authority to consider their case viz, temporary status, screening test absorption, regular-posting etc. but nothing has been done as yet.

6(XV) That the applicant could learn that recently an office order dtd. 11-9-95 has been issued from the office of the respondent no.2 on the subject "screening test of subsp~~r~~ porters of LMG-Division" whereby date of screening test of sub-porters of the Traffic Deptt. has been fixed to be held on 21-9-95 at 100.00 hrs. at B.P.B. in SS's Office. In this office order names of 53 candidates has been given. All are same as of the list dtd. 22-12-92 (Vide, annexure '2') and none of the applicant's name appeared there.

A copy of the office order dtd. 11-9-95 is
filed hereto and marked as Annexure '5'.

6(XVI) That the petitioner begs to state that in the aforesaid office order name of the applicants have been wilfully excluded inspite of the orders of this Hon'ble Tribunal dtd. 24-3-94 and 15-12-94 passed in O.AA 22/93 to maintain the seniority list of 1987 for the purpose of screening/regular appointment and for that matter to allow the petitioner for the screening test.

6(XVII) That the petitioner begs to state that a vested interest within the N.F.Railway administration is trying d

trying deprive the applicants of their legitimate claim just to accomodate some others of their choice for regular absorption in the Railway.

6 (xviii) That unless the applicants are allowed to appear in the screening test to be held on 21-9-95 there would be no certainty of their job and regular absorption in Railway moreover, the applicants having crossed the age-limits they cannot go for ~~other~~ Govt. jobs.

6 (xix) That the action of the respondents are discriminatory arbitrary and illegal and inoperative in the eye of law.

6 (xx) That the applicants beg to state that they have common grievance and crave the leave of the Hon'ble Tribunal to move this petition jointly.

7. RELIEF SOUGHT FOR :-

In the facts and circumstances the applicant pray for the following reliefs. :-

(a) Respondents be directed to allow the applicants to appear in the screening test to be held on 21-09-95 at Badarpur SS's office.

(b) Respondent be directed to call the applicants for screening test and give regular posting maintaining the inter-se seniority as per seniority list publish under DRM(P)/Lumding Letter No. E/227/Subs/81(TO dt. 11-2-87 and firstly to exhaust this list.

(c) Any other relief and the applicants are entitled under the law and equity.

8. G R O U N D S

The above reliefs are prayed on the following amongst other grounds :-

- 1) For that as per Railway Rules the applicants have acquired temporary status on completion of 120 days of service and has earned seniority thereafter. This cannot be denied to them.
- II) For that the Respondent aught to have called the applicants for screening test in compliance to the orders and judgment passed by the Hon'ble Central Administrative Tribunal in O.A. 22/93.
- III) For that, for the apathy of the Respondents the Junior of the applicants have been put in the process of screening test before the applicant; which is discriminatory and in violation of Article 14 of the Constitution of India.
- (IV) For that the applicants have been denied the benefits to which they are entitled to.
- (V) For that there is no job security of the applicants inasmuch as they have crossed the age limit for another Government service.
- (IV) For that negligence of department in keeping records correctly and delay in disposing of the applicants claim they are put to suffer enormous loss and injury.

9. INTERIM RELIEF :-

- (a) A direction that the Respondents shall allow the

the applicants to appear in the screening test pursuant to Office order dated 11-9-95.

(b) A direction that the applicants shall not be removed from the present employment pending hearing of this application.

10. The applicants declare that they have exhausted all the remedies under the Rules.

11. The applicants declare that the matter regarding which the application has been made is not pending in any other Court.

12. Particulars of ~~Bank draft~~/IPO in respect of the application fee :-

I. No. 09327371 ~~dated~~ 18.9.95
II. Mehdut Bhawna, Panbazar

13. An Index is enclosed.

14. List of Enclosures : as in index.

VERIFICATION

I, Sri Utpal Kanti Bose S/O Late Niranjan Bose aged about 34 years, by occupation service Railway Colony, New Guwahati, Guwahati-21 the applicant No. 3 hereby verify and declare that the statements made in paragraphs 1 to 14 of the application are true to my knowledge, belief and information. I sign this 18th day of September 1995 at Guwahati.

Utpal Kanti Bose
18.9.95
SIGNATURE.

(3)

AofNACN. F. RailwayDRM(P)'s office
LumdingSLV/18/18/87

Sub :- Provisional Seniority list of CL/Subs.
working in Traffic department of LMG
Division.

Provisional seniority list of CL/Subs. working in traffic department of Lumding Division are hereby published in order of seniority. The critiria for seniority is total No. of Working days. Where total number of working days is same, date of birth will be taken ~~as~~ as critiria for the purpose of seniority. Candidates will be called for screening test from the above list as per requirement.

The candidates who will be called for screening test ~~for~~ from the above list, will have to bring with them the original documents in support of age, caste, qualification etc.

This is in cancellation of previous seniority list published under this office letter of. in number dated 17-4-85.

Provisional seniority list :

Sl. No.	Name	Station	Total No. of working days
1	2	3	4
1.	Sri Arun Sardar	DMV	3997
2.	" Niranjan Das (HWM)	BFD	3045
3.	" Brojanath Mitra	GHY	1972
4.	" Swapna Deb	LMN	1704
5.	" Kanu Rn. Aich	LFG	1681
6.	" Pradip Chakraborty	LTC	1649
7.	" Hemangini Bhukan Dey	LTD	1609
8.	" Bijoy Sanyal	WPA	1442
9.	" Noni Gopak Chakraborty	NCX (yd)	1403
10.	" Abhutosh Ghose	LMG	1399
11.	" Badal Ch. Dey	LFG	1399
12.	" Alok Das	HJI	1378
13.	" Babul Chakraborty	MHO	1371
14.	" Badal Kr. Dey	PKB	1347
15.	" Babul Deb	DRU	1334
16.	" Kanu Ch. Dey	GHY	1292
17.	" Swapna Sikder	LMG	1288
18.	" Bimal Sarkar	LKG	1263
19.	" Raj Kr. Jha	GHY	1262
20.	" Subodh Deb	WDA	1257
21.	" Siba Pada Roy	CJA	1250
22.	" Swapna Kabiraj	DKE	1210
23.	" Dhananjoy Namasudra	AO/BPB	1202
24.	" Shankar Majumder	LMG	1189
25.	" Shyamal Chakraborty	MBG	1176

Contd..... P/2

Attested
A. D. Datta
AdvocateWJD

1	2	3	4
26.	Sri Badal Kr. Ghose	LFG	1167
27.	" Tapan Seal	Ply. School/LMG	1100
28.	" Kanak Ch. Das	TTLA	1088
29.	" Pijush Nandy	LMG	1075
30.	" Rimal Chowdhury	AO/BPB	1055
31.	" Ajhit Malakar	KHKT	1055
32.	" Mukti Haldar	AO/BPB	1050
33.	" Har Mohan Das	AO/BPB	1050
34.	" Swapna Kr. Das	NJH	1047
35.	" Sudhangshu Nath	AO/BPB	1033
36.	" Sibendra Ch. Paul	AO/BPB	1026
37.	" Ranjit Dutta	AO/BPB	1021
38.	" Barun Chanda	HWK	1020
39.	" Nirmal Chowdhury	AO/BPB	1020
40.	" Purnendu Sekhar Debroy	AO/BPB	1013
41.	" Keshab Rn. Chakraborty	AO/BPB	1000
42.	" Kartick Ch. Dey	DN	997
43.	" Amar Ch. Dey	MGE	991
44.	Ranu x Seal Sri Badal Seal	PHI	985
45.	" Keshab Das	HP	972
46.	" Babul Seal	NGC(yd)	950
47.	" Pulak Das	LMG	922
48.	" Dipak Dutta	LMG	922
49.	" Kartik Malakar	AO/BPB	920
50.	" Tapan Chakraborty (ISWM)	LMG	802
51.	" Partha Bhadur Gurung	GMY	797
52.	" Pranab Rn. Das	GMY	704
53.	" Manju Gopal Deb	AO/BPB	640
54.	" Pradip Kr. Purakayastha	AO/BPB	640
55.	" Indrajit Yadav	SD. DOB/LMG	640
56.	" Krishna Mukherjee	GMY	630
57.	" Shyamal Kr. Dey (ISWM) Dutta (ISWM)	LMG	582
58.	" Haroun Ch. Malvanta	GMY	511
59.	" Nalani Knt. Dey	GMY	439
60.	" Sree Kr. Das (ISWM)	GMY	399
61.	" Dilip Paul	LMG	387
62.	" Rudal Prasad Sarmie (ISWM)	GMY	379
63.	" Swapna Ch. Dey (ISWM)	GMY	377
64.	" Parimal Ch. Deb	LMG	355
65.	" Bharat Ch. Deka (ISWM)	GMY	345
66.	" Chandan Kr. Dhar	LMG	341
67.	" Gouranga Ch. Sen	GMY	334
68.	" Sadhan Nath	LMG	330
69.	" Atika Rn. Dey	LMG	320
70.	" Chittaranjan Chakraborty (ISWM)	LMG	308
71.	" Nirmal Ch. Goswami	GMY	304
72.	" Kailash Prasad Singh	GMY	303
73.	" Arabinda Adhikary (ISWM)	LMG	294
74.	" Tamal Bose	BFB	291
75.	" Md. Zubbar Ali	GMY	285
76.	" Manilal Das	BFS	282

Contd.... p/2

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77.	Sri Haliram Konowar (ISWM)	GHY	264
78.	" Bijoy Dutta (4) +	LMG	255
79.	" Barun Chakraborty (7)	LNG	254
80.	" Sankar Chowdhury (7)	LMG	246
81.	Sankar Ch. Roy (7)	BIB	234
82.	" Bhupal Shome (7)	GHY	241
83.	" Nandeswar Lalung (ISWM)	GHY	239
84.	" Dulal Knt. Baishya (7)	BPP	234
85.	" Lakshan Hazari (6) X (7)	LMG	232
86.	" Prabir Kr. Roy (7)	LMG	224
87.	" Phani Bhushan Dey (7)	LMG	221
88.	" Bhola Prasad Janu (7)	GHY	221
89.	" Keshab Dey (7)	GHY	220
90.	" Parimal Ch. Sarkar (7)	GHY	219
91.	" Utpal Knt. Rose (7)	GHY	217
92.	" Bimal Rose (7)	BIB	214
93.	" Shamal Chakraborty	LMG	212
94.	" Dipak Kr. Paul (7)	BPP	212
95.	" Sankar Lal Roy (7)	GHY	211
96.	" Khokan Acherjee (7)	GHY	210
97.	" Narayan Ch. Dey (7)	LMG	203
98.	" Sunil Kr. Das (7)	GHY	199
99.	" Promotosh Chakraborty (7)	BIB	197
100.	" Natan Mukherjee (7)	GHY	184
101.	" Safikur Rah. Hazarika (9)	LMG	180
102.	" Bhuttu Rajak	LMG	178
103.	" Swapan Kr. Malakar (ISWM)	LMG	177
104.	" Kirona Knt. Nati (7)	GHY	167
105.	" Nikhil Dhar (7)	LMG	161
106.	" Milan Sarkar (7)	LMG	161
107.	" Muktadip Dhar (7)	GHY	161
108.	" Bhupendu Dey (7)	GHY	160
109.	" Swapan Malakar (7)	GHY	156
110.	" Purna Ch. Laha (7)	LMG	148
111.	" Binwanath Majumder (7)	GHY	146
112.	" Ashok Nandy (8)	LMG	145
113.	" Jhanu Majumder (7)	GHY	144
114.	" Rup Ram Hira-I	LMG	141
115.	" Kashi Nath Das (7)	LMG	140
116.	" Uttam Chakraborty (7)	GHY	135
117.	" Subra Karmakar (7)	LMG	131
118.	" Hannalal Dey (7)	LMG	127
119.	" Swapna Kr. Dey (7)	GHY	127
120.	" Suddeb Malakar (7)	GHY	126
121.	" Pradip Kr. Dutta (7)	LMG	123
122.	" Dilip Kr. Majumder (7)	GHY	121
123.	" S. R. Hira (ISWM)	LMG	109
124.	" Prafulla Ch. Hira (ISWM)	LMG	57

Contd... P/4

29 N. B :- a) SC/ST candidates must submit attested copies of SC/ST certificate within 15 days from the date of issue of this letter.

b) Any representation on the above issue must reach to this office within 15 days from the date of issue of this letter.

From 11/2/87

For Divisional Rly. Manager (P)
N.F. Rly. : Lumbding

NO. E/227/Subs./81(T) Dated 11th Feb/87

Copy to :- 1) All SS/EMS/ISMS (2) AO/BRB, NGC
3) AOS/YD/NGC, ACS/NGC (4) IAC/LMG(Optg.)
and BRB
5) RE OS/ET at office
6) N.F.R.H.U and N.F.R.E.U/LMG, BFB, GHY & MLG
7) Staff concerned thro: respective Subordinate
8) Notice Board for publication.
9) Principal Rly. School/Lumbding
10) Sr. DOG IMA (11) IES/NGC
12) APO/I, II & PC and APO/NGC

For Divisional Rly. Manager (P)
N.F. Rly. : Lumbding

(200/1)

N. F. RAYWAY.

Office of the
Divisional Mly. Manager (P),
Lumding.

OFFICE ORDER.

The following Substitutes Porters who have been engaged prior to 1.1.81 and have completed 120 days work in different spells are hereby granted temporary status on this Division and posted as substitute Porter on pay Rs.750/- p.m. in scale 750-940/- at station shown against each from the date of issuing this office order and if necessity arises they will be liable to be posted at any other station as per practice ~~known~~ ⁱⁿ vogue. This does not mean that they are appointed as regular basis. They will be liable to appear before the screening test for absorption in regular post as and when screening is made.

S/ Shri

1.	Bhupal Shome, S/O Sri Bhupal Rn. Shome.	GHY	on Sub Rg. ? TR/NOC.
2.	Sankar Chowdhury, S/O Bhushen Chowdhury.	GHY	" Rg. ? TR/GHY. <u>SL. NO. 80</u> ^{in B} <u>W/days - 259</u>
3.	Md. Sefikur Reheman Hazarika, S/O. Md. Saidur Reheman Hazarika.	LMG	" Rg. PTR/LMG. <u>SL. NO. 108</u> ^{in B}
4.	Shyamal Chakraborty, S/O Bimal Joyti Chakraborty.	LMG	" Rg. PTR/LMG. <u>days 2 week 18P</u>
5.	Ruben Das, S/O. Ramesh Ch. Das.	BPB	" Waterman cum Care- taker/BF, The Rest Room.
6.	Needa Gopri Datta, S/O Gurosh Ch. Gope.	BPB	" Rlt. Waterman/BPB.
7.	Millan Sarker, S/O. Atish Sarker.	LMG	" LR.PTR/IMG.
8.	Ashok Nandy, S/O Sudhir Ch. Nandy.	LMG	Rg. PTR/DHY. <u>SL. NO. 112</u> ^{in B} <u>W/days 145</u>
9.	Bimal Basu, S/O. Kamala Pratibose.	BPB	" PTR/JRB. <u>SL. NO. 92</u> ^{in B} <u>W/days 219</u>
10.	Minu Ch. Dey, S/O. Limengshu Lal Dey.	LMG	" Rg. PTR/LMG.
11.	Sankar Lal Bhadra, S/O. Ramesh Ch. Bhadra.	BPB	" PTR/MORA.
12.	Radhika Chakraborty, S/O. Rosh Behari Chakraborty.	BPB	" PTR/BHRB.
13.	Md. Abdul Fataar, S/O. Md. Abdul Latif.	BPB	" Rg. PTR/KTX.
14.	Kenu Majumder, S/O. S. J. Jogesh Majumder.	LMG	" PTR /NLN.
15.	Prabon Kr. Paul, S/O. H. R. Paul.	LMG	" PTR/LKG.
16.	Khokan Dutta, S/O. Jogendra Ch. Putta.	BPB	" PTR/HJO.

On 8/28/12

... 2 ...

Attested
A. Deoma,
Advocate

17.	Swapan Kr. Dey. S/O. Jatin Kr. Dey.	GHY as Sub Rg. 2TR/MCC. S/N. 119. ^{in B} W/day 127
18.	Bhruji Ch. Das. S/O. Berhu Ch. Das.	LMG " Rg. 2TR/LKG.
19.	Suhani Kr. Dey. S/O. Monita Kr. Dey. BPB	Waterman Crim. Cpt. / Ticket TTE/ Rest Room/ BPB.
20.	Jitendra Dey. S/O. Phumel Hir.	LMG " Rg. PTR/JMK.
21.	Swami Lal Dey. S/O. Jatindra Mohor Dey.	GHY " PTR/IGU.
22.	Proktoch Chakraborty. S/O. Sankar Kr. Chakraborty.	BPB " Box Porter/EGJ.
23.	Tikend Hir. S/O. P. like Hir.	LMG " Rg. PTR/WU.
24.	Bhog Ram Bar. S/O. Panchanan Bar.	LMG " PTR/JSR.
25.	Kaju Dutta. S/O. Jogendra Kr. Dutta.	BPB " 2TR/KQT.
26.	Subre Karmakar. S/O. Jedu Gopal Karmakar.	GHY " Rg. 2TR/EGU.
27.	Dunn Ram Laha. S/O. Monenjan Laha.	LMG " 2TR/IKR.
28.	Tapan Dey. S/O. L. T. Iresh Ch. Dey.	BPB " Rg. PTR/LFG.
29.	Sankar Ch. Roy. S/O. L. Satya Ram Roy.	BPB " 2TR/MGE. S/N. 81. ^{in B} W/day 244
30.	Moneta Kr. Das. S/O. L. Amulya Das.	BPB " PTR/MBG.
31.	Debi Lal Dey. S/O. B. Jitendra B. Dey.	GHY " Rg. 2TR/EYQ.
32.	Tapan Kr. Dutta. S/O. S. S. Dutta.	GHY " Rg. 2TR/OTF. ^{in B} W/day 119
33.	Rahendu Ch. Roy. S/O. Narayan Ch. Roy.	BPB " PTR/OTII.
34.	Gopal Choudhury. S/O. S. K. Choudhury.	LMG " PTR/ERX.
35.	Rhuben Saitia. S/O. Jogen Saitia.	GHY " PTR/JII.
36.	Sagar Das. S/O. Monoranjan Das.	LMG " LR. BTR/LMG.
37.	Narayan Bhattacharya. S/O. U. K. Bhattacharya.	BPB " Box Porter/PW.
38.	Kinkar Guha. S/O. Nejney Bh. Guha.	GHY " Rg. PTR/JIP.
39.	Nejney Dutta. S/O. Jatindra Mohan Dutta.	GHY " LR. PTR/JIP.
40.	Swapan Dutta. S/O. Jatindra Ch. Dutta.	LMG " Rg. 2TR/PW.

:-3 :-

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S/ Shri

41.	S. Sajin Das, S/O. Phana Ram Das.	GHY	16/ Subs. Rg. PTR/CPK.
42.	Rashamoy Sarma, S/O. L. Satyendra Sarma.	BPB	" Box porter/DMV.
43.	Mrinal Kt. Acharya, S/O. B.N. Acharya.	LMG	" LR.PTR/LMG.
44.	Keruna Deb Nath, S/O. L. Kalumoni Deb Nath.	BPB	" Box PTR/DMV.
45.	Manil Sen Sarma, S/O. Kshitish Sen Sarma.	BPB	" PTR/DPU.
46.	Gouranga Das, S/O. Upendra Ch. Das.	GHY	" Rg. PTR/NCC.
47.	Dilip Dutta, S/O. L. Baroda Kr. Dutta.	BPB	" Rg. PTR/OTN.
48.	Nikhil Dhar, S/O. Naresh Dhar.	LMG	" Rg. PTR/BXJ.
49.	Swapan Dutta-II, S/O. Hartosh Dutta.	LMG	" Rg. PTR/LMG.
50.	Pranoy Kr. Majumder, S/O. Jagadish Ch. Majumder.	LMG	" LR.PTR/LMG.
51.	Manik Ch. Dey, S/O. T. K. Dey.	LMG	" LR.PTR/LMG.
52.	Jagadish Chowdhury, S/O. Surjy Chowdhury.	LMG	" Rg. PTR/LMG.
53.	Dejoy Ch. Dutta, S/O. Radhakrishna Dutta.	LMG	" Rg. PTR/LMG.
54.	Shyamal Bhadra, S/O. L. P. N. Bhadra.	LMG	" PTR/NJN.

:::

Ans 22/12
for Divisional Rly. Manager (P),
N. F. Railway : Lumding.

... 2 ...

Note - ○ marked are all new and juniors

23

SS/GM

2

No. EIV/Gr-II/ET(TS) dt^a, 22.12.92.

Copy forwarded for information and necessary action to:-

1. Staff concerned thru. proper channel.
2. GM/NCC. ~~CYU/NJC~~
3. SS's - LMG, DPU, DMV, BXJ, C2K, JID, GHY, LFG, MBG, HJO, BPB, KTK, EXJ.
4. SM's - PHRY, JRB, MORA, NLN, LKG, JMK, DGU, DSR, KQI, RXR, MGE, PHT, OTN, RXH, & NJN.
5. AO/BPB, APRM & AO/GHY. RAC(Optg) & OS(Comm) at office. is requested to arrange posting of the above mentioned substitutes with TS PS ~~showing~~ against each advising the office without delay.
6. DAO/LMG. 7) CC/ET/Bill. with 5 copies.
7. APO/GHY. 9) Copy for P/cases.
- 10) All the above staff are hereby advised to submit attested copy of school certificate or affidavit in support of their date of birth including one recent passport size photograph immediately.

(Dra 2/12
for Divisional Ry. Manager(P),
N. E. Railway, Lumding.

Initials
22/12/92

8/12/92
22/12/92
22/12/92

(gjy)

M.P. OA NO.39/94 (C.A 22/93)

B. Chakraborty & Ors. .. Applicant
 Vs.
 Union of India & Ors. .. Respondents

PRESENTS

HON'BLE MR. JUSTICE S. HAQUE, VICE CHAIRMAN
 HON'BLE SRI G.L. SANGLYINE, MEMBER(A)

For the applicant .. Mr. B.K.Deka,
 Mr. G.P. Bhowmick, Adv.
 For the respdt. .. Mr. B.K. Sharma, Rly. Adv.

Dt. 24.3.94ORDERS

E	COURT'S ORDER
24.3.94.	<p>Learned counsel Mr B.K.Deka moves this Misc.Petition on behalf of 9(nine) applicants namely, Shri Barun Chakraborty, Shri Parimal Ch.Sarkar, Shri Utpal Kanti Bose, Shri Biswanath Mazumdar, Shri Bholo Pd.Kanu, Shri Phani Bhutan Dey and Shri Keshab Ch.Dey of O.A.22/93 praying for a direction on the respondents to allow the applicants to appear in the screening test to be held on 25.3.94 in the Chamber of APO/PC at Lumding pursuant to the Notification No.E/227/1/LM/TFC/Subst. Pt.II dated Lumding the 16/3/94 issued by the DRM(P)/Lumding, N.F. Railway. This screening test as per the Notification is to select persons from the working traffic substitutes porters to fill up 32 numbers of UR post and 13 numbers of SC posts. Copy of this application has been served on Railway counsel Mr B.K.Sharma. The matter is very urgent for consideration and decision on the prayer as the screening test is going to be held tomorrow the 25-3-1994.</p> <p>Heard Mr Deka on behalf of applicants. Also heard learned Railway counsel Mr B.K.Sharma.</p> <p style="text-align: right;">contd.</p>



Attested
 A. Verma;
 Advocate.

contd. Perused statements and grounds in this petition praying for the directions. The last screening test was held in the year 1987 wherein 124 candidates including these 9(nine) applicants were in the list. They were in Sl. Nos. 79, 99, 90, 91, 108, 122, 111, 88, 87 and 89 respectively in that list. Out of 124 of that list the Sl. Nos. 1 to 77 were absorbed after the screening test in 1987. The left over candidates including the applicants were waiting for the next screening test. But no test was held and now decision has taken to hold the screening test on 25.3.94. It is to the surprise of the applicants that they have not been called to appear in this screening test. In O.A.22/93 instituted by these nine applicants praying for direction on respondents for holding their screening test and empanelment for their regular appointment.

Upon hearing counsel of the parties and considering facts and circumstances and the grievances of the applicants in O.A.22/93, we consider it just and expedient to pass the following direction/order:

The respondents are directed to allow these nine applicants to appear in the screening test to be held on 25.3.94 in the Chamber of APO/PC at Lumding pursuant to Notification dated 16.3.94 referred to above. Pendency of O.A.22/93 shall not be a bar for the respondents to consider regular appointment of the applicants if they succeed in the screening test and



Contd.

24.3.94

are found suitable.

Inform all concerned immediately.

The applicants are permitted to serve copy of this order on the respondents for compliance.

This Misc. Petition is disposed of with the above order.

Sd/-Vice-Chairman

Sd/- Member(A)

Memo. No. 1170

Dt. 24/3/94

Copy for information to :-

1. The General Manager, N.F. Railway, Maligaon, Guwahati-11.
2. The Divisional Railway Manager(P), N.F. Railway, Lumding, Nagaon.
3. Mr. B.K. Deka, Adv., High Court, Guwahati.
4. Mr. B.K. Sharma, Rly. Adv., CAT, Guwahati.

24/3/94
SECTION OFFICER(J)

ANNEXURE - 4

Notification N.F.Rly. DRM/P/LMG

NOE/227/1/LM/TFC/Substitute/Ptl. 25-3-94

For unavoidable circumstances it has been decided to pending the screening test as all UR candidate of TFC substitute till further order. who were called to appear in the screening test on 25-3-94 vide notification no. E/227/I/LM TFC/Substt. pt-II dated 16-3-94.

For DRM/P

Affected
A. Verma,
Advocate

N.F. Railway.

OFFICE ORDER.

Office of the
Divil. Rly. Manager (P),
Lumding, dtd: // / 9/95,

Sub:- Screening test of Subs. Porters of I.M.G
Division.

The following traffic subs. porters who were engaged prior 1.1.81 and have been granted T.S. issued under this office order No. E IV/Gr.II/I/ET/TS) dtd: 22.12.92, are hereby advised to appear before the Screening test which is fixed to be held on 21/09/95 at 10-00 hrs. at BPB in SG's Office.

All the candidates are hereby advised to bring their original first appointment letters/orders, school certificate, caste certificate etc. in original and duplicates of each to produce the same at the time of screening test, failing which no candidate will be allowed to appear in the screening test.

It may kindly be ensure that no candidate will be allowed in the subsequent absentee test without any valid reasons and documentary proof.

This issue with the approval of competent authority.

Names of candidates.

Sl. No.	Name	Father's name	Place of working under whom
1. 1	2	3	4
1. "Shri Bhupal Shome	Sri Bhupal Rn. Shome	Rg' Porter/NCC.	
2. "Sankar Chowdhury,	" Bhushan Chowdhury,	AO/GIY.	
3. Md. Safikur Rahman	Md. Saidur Rahman		
	Hazarika,	Hazarika	Rg.PTR/IMG.
4. Shri Shyamal Chakraborty, Shri Bimal Joyti	Chakraborty,		
5. "Ruben Das,	Ramosh Ch. Das,	Rg.PTR/IMG.	Waterman -cum Caretaker/
6. " Nanda Dulal Gope.	Shri Suresh Ch. Gope	BPB (TTE Rest Room.)	
7. " Milon Sarkar	" Ashish Sarkar	Call boy/BPB	
8. " Ashoke Nandy	" Sudhir Ch. Nandy	R.R. Waterman/IMG.	
9. " Bimal Bose,	" Kamala Pati Bose	-do-/IMG.	
10. " Mintu Ch. Dey,	" Himeshshu Lal Dey,	Porter/SCA	
11. " Sankar Lal Bhadra,	" Ramesh Ch. Bhadra,	Rg. Porter/IMG.	
12. " Radhika Chakraborty,	" Rash Behari	Porter/MOAR.	
13. Md. Abdul Fatah	Chakraborty,	Porter/BHRE.	
14. Shri Kanu Majumder,	Md. Abdul Latif	RG Porter/KTX	
15. " Paban Kr. Paul	Shri Jogosh Majumder	Porter/NLN.	
16. " Khokan Dutta,	" H. R. Paul	Box/Porter/IMG.	
17. " Swapnil Kr. Dey, (SC)	" Jogendra Ch. Dutta,	Porter/HJO.	
18. " Bhaben Ch. Das, (SC)	" Jyoti Kr. Dey,	RG. Porter/NCC.	
19. " Sushil Kr. Dhar,	" Berdu Ch. Das,	-do-/ LKG.	
20. " Juna Ray Hira, (SC)	" Ananta Kr. Dhar,	Waterman -cum-care taker	
21. " Panna Lal Dey,	" Dhumal Hira,	TTE/Rest/Room/BPB.	
22. " Promothosh Chakraborty,	" Jatindra Mohan Dey,	Box Porter/CPK.	
23. " Tiken Hira (SC)	" Sashi Kr. Chakraborty,	AO/Porter/GIY.	
24. " Bhagwan Bora,	" Pilikha Hira,	Box Porter/KXJ.	
25. " Kalu Dutta,	" Panchanan Bora,	Porter/LPN.	
	" Jogendra Kr. Dutta,	-do-/DSR.	
		Porter/CNE.	

Contd..... 2/-

Attested
A. Dorno;
Advocate

1	2	3	4
26. " Subra Karmakar (SC)		Sri Jadu Gopal Karmakar	Box Porter/IMG.
27. Shri Puarna Ch. Laha		" Niranjan Laha	Porter/RXR
28. " Tapati Dey,		" L. B. Lash Ch. Dey,	Rg. Pte. /R.R./BPB.
29. " Sankar Ch. Roy,		" L. Saty a Ram Roy	Porter/MGR
30. " Ananta K. Das (SC)		" Late Arulya Das,	Porter/MBG.
31. " Dulal Kt. Baidya,		" Birendra Baidya	Rg. Pte. /KYQ.
32. " Tapati K. Dutta,		" Sarat Ch. Dutta,	Rg. Pte. /JLD.
33. " Debendra Ch. Roy,		" Narayan Ch. Roy,	Porter/MSSN
34. " Babul Choudhury,		" S. R. Choudhury	Porter/RXR
35. " Bhupen Salkia,		" Jogen Salkia	Porter/JLD.
36. " Sagar Das,		" Hemchandra Das,	LR Pte. /IMG.
37. " Narayan Debnath-II		" U. K. Debnath,	RG Porter/LIBR.
38. " Kinkar Chha		" Bejoy Bh Chha	LR Porter/NGC.
39. " Bejoy Dutta,		" Jagendra Mohan Dutta,	RG Porter/NGC.
40. " Swapani Dutta-I		" Jagendra Ch. Dutta,	RG Pte. /BRLF.
41. " Shri Sajin Das,		" Dhana Ram Das,	RG Porter/AGT.
42. " Minal Kanti Acharya		" B. N. Acharya,	Porter/DA.
43. " Karuna Debnath,		" L. Kalumoni Debnath,	-do-/DPU.
44. " Manik Sen Sarma,		" Kshitish SenSarma	Rg. Pte. /NGC.
45. " Gouranga Das (SC)		" Upendra Ch. Das,	LR Pte. /NGC.
46. " Dilip Dutta,		" L. Baroda Kr. Dutta,	RG Porter/ SHTT.
47. " Nildill Dhar		" Narosh Dhar,	-do-/Landing.
48. " Swapani Dutta-II		" Haritosh Dutta,	LR Pte. /IMG.
49. " Pranoy Kr. Mazumder,		" Jogen Ch. Majumder,	L. R. Pte. /IMG.
50. " Manik Ch. Dey,		" T. K. Dey,	Porter/IMG.
51. " Jagadish Choudhury, (SC)		" Surjya Choudhury	Stn. Pte. /IMG.
52. " Bejoy Ch. Dutta,		" Radha Krishna Dutta,	Porter/BALF.
53. " Shyamal Bhadra,		" P. N. Bhadra,	

Onward
for DRM(P)/Landing.
N.F. Rly.

No. E/227/1/IM/Tfc/Subs/Pt. II dtd: /09/95.

Copy forwarded for information and n/a/cion to:-

1) SS's/ IMG, BPB, GHY, NGC, SCA, MOAR, BHRB, KTX, NIN, HJO, MGE, MBG, KYQ, JLD, MSSN, RXRX, RXR, LIBR, BRLF, AGT, DCA, DPU, SHTT, LPN, DS R, CME, CYM, NGC, CGS/NGC, SS/LKG.
They are requested to spare and direct the staff concerned working under them to proceed to BPB to appear in the ensuing screening test to be held on 21/09/95 at SS's/BPB chamber.
They are also advised to submit their working report in prescribed proforma (enclosed) in the name of APD/PC/unit in seal cover on or before 18/9/95.

2) DGM/IMG (3) RAC/IMG & BPB (4) ARM/GHY, BPB, (5) TTE(Rest Room)/BP B.
6) OS/Commr/IMG. (7) OS/Optrg/IMG.

Onward
for DRM(P)/Landing.
N.F. Rly.

Tapati

Completed
On 19.9.95